

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 2943
(TO BE ANSWERED ON 11.05.2016)

SCHEMES FOR POOR

2943. SHRI C.S. PUTTA RAJU:

Will the PRIME MINISTER be pleased to state:

- (a) the role of civil servants in the implementation of various Government schemes/programmes meant for the poor and weaker sections of the society;
- (b) whether any accountability has been fixed to ensure proper and timely implementation of schemes/programmes; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a): Civil servants play a major role in implementing Government schemes/ programmes meant for the poor and weaker sections of the society through the concerned sectoral ministry and the line departments both at the Central and State level.

(b) & (c): Services rules regulating conduct of civil servants clearly mandate that they shall be accountable for ensuring proper and timely execution of work assigned to them including implementation of Government schemes/programmes. The performance, character, conduct and qualities of civil servants are also assessed every year by way Annual Performance Report.
